

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Intec Capital Ltd
Vs
Guruswamy Ramamurthy

MAIN PETITION NUMBER : CP(IB)/243/CHE/2022

(IA/MA) APPLICATION NUMBERS

IA(IBC)/417(CHE)2024

ORDER

Present: Ld. Counsel Shri. Yuvaraj for the Petitioner.

Ld. Counsel Shri. Jerin Asher Sojan for IRP.

Ld. Counsel Shri. Vikram Veerasamy for the Respondent.

Ld. Counsel for the Respondent submits that within a week Reply will be filed.

Be filed and copy be served.

List the petition for hearing on **28.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)